

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2611
ANSWERED ON:16.03.2007
WAKF PROPERTIES IN DELHI
Owaisi Shri Asaduddin

Will the Minister of URBAN DEVELOPMENT be pleased to state:

:

- (a) whether as per the Sachhar Committee report, Delhi Development Authority is in unauthorized possession of 133 wakf properties in Delhi ;
- (b) if so, the details thereof and the reasons therefor :
- (c) whether the Government proposes to hand over these properties to Wakf Board ;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken or being taken by the Government in this regard ?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI AJAY MAKEN)

(a)to(e): Delhi Wakf Board has informed that the Sachhar Committee in its report has indicated 114 wakf properties reportedly under unauthorized occupation of Delhi Development Authority (DDA).

DDA has reported that many of these properties were taken over by it from erstwhile Delhi Improvement Trust (DIT).DDA has taken up survey/field inquiry in respect of these properties.Further action would depend on outcome of the survey reports/verification of claims.